

In The Central Administrative Tribunal
Calcutta Bench

MA 81 of 1998
(OA 912 of 1996)

Present : Hon'ble Mr. D.V.R.S.G. Dattatreya, Judicial Member
Hon'ble Mr. B.P. Singh, Administrative Member

Jayanta Kr. Hazra

- VS -

Post

For the Applicant : Mr. B.S. Roy, Advocate

For the Respondents : Mr. B.K. Chatterjee, Advocate

Heard on : 14-07-2000

Date of Order : 14-07-2000

ORDER

D.V.R.S.G. DATTATREYAL, JM

Heard Ld. Advocate for the applicant as well as for the respondents without going into the actual merit in the application in view of the fact that unconditional apology was tendered before this Tribunal by two person namely, Shri Utpal Banerjee and Shri Jayanta Hazra. Considering the matter that the applicant has sufficient cause for restoration of the application, we hereby restore the application to its original position. Matter be posted for admission hearing on 28.8.2000. Accordingly, MA stands disposed of.

Jayanta Hazra

(B.P. Singh)
Member (A)

(D.V.R.S.G. Dattatreya)
Member (J)